

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 06/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHavan, MEMBER-TECHNICAL

APPLICATION NUMBER :

PETITION NUMBER : CP/672/ (IB)/2017

NAME OF THE PETITIONER(S) : TATA CAPITAL FINANCIAL SERVICES LTD

NAME OF THE RESPONDENT(S) : AROHI INFRASTRUCTURE PVT LTD

UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Abirra Banu

Counsel for Petitioner



V. J. ARUL RAJ

Counsel for Respondent



ORDER

Counsel for Financial Creditor present and was prepared to make submissions.
Counsel for respondent present and prayed for time stating that they are intending
to engage a senior counsel for making submissions. The matter is adjourned at
request. Put up on 20.02.2018.


(S VIJAYARAGHavan)
Member(Technical)


(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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